

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22516/2004

(From the judgement and order dated 27/08/2004 in CWP No. 2730/2001 of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

L.K. VERMA

Petitioner(s)

VERSUS

H.M.T. LTD. & ANR.

Respondent(s)

(With prayer for interim relief and office report)

(For final disposal)

Date: 16/12/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr.Sanjay Kumar Singh, Adv.for

Mr. M.P. Shorawala,Adv.

For Respondent(s)

Mr. Vinay Garg,Adv.

Mr. Manoj Misra, Adv.

Mr. Pradeep Misra ,Adv

UPON hearing counsel the Court made the following

O R D E R

In view of the letter, adjourned for three weeks.

(Meenu Sethi)
ta Bhardwaj)

(Pushap La

Court Master

Court M

aster

